

(21)

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.12.2020 AT 10.30
AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 82/7/AMR/2020
NAME OF THE COMPANY	Viskha Prime Properties Constructions Ltd
NAME OF THE PETITIONER(S)	ASREC (India) Ltd
NAME OF THE RESPONDENT(S)	Visakha Prime Properties Constructions Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Respondent submits that he needs three weeks time to file counter. Time granted. List the matter for further consideration on 21.01.2021.


MEMBER JUDICIAL